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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.09.2018

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala**,
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.426/BB/2018	For final hearing	Sec 252	M/s Neuro Products (India) Pvt Ltd	V .Sreedharan & Associates, PCS	ROC	ROC report received

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER REPRESENTATION TO WHOM SIGNATURE

PETITIONER/s: **PRADEEP B KULKARNI**
9986 771214

Neuro Products
(India) Pvt. Ltd

Pradeep

RESPONDENT/s :

ORDER

Heard Shri Pradeep B.Kulkarni, learned counsel for the Petitioner. Learned counsel is permitted to file an affidavit today. **Orders Reserved.**

Member (T)

Prema Murray – steno

Member (J)